

M.A. No. 227/10
In Dy. No. 351/10

18.3.13

Hon'ble Justice Sri Alok Kumar Singh, Member (J)
Hon'ble Sri D. C. Lakha, Member (A)

List revised. It is 11:15 AM Nobody is responding on behalf of the applicant. Sri Ganga Singh, learned counsel for the respondents is present.

It is noticed that in this case, that even O.A. number has not been allotted for the last more than two years. Looking into the careless attitude on behalf of the applicant, on the last occasion, it was directed that the case be listed peremptorily i.e. day to day till final disposal.

In view of the above, M.A. 227/10 (Joint Application) stand rejected as there is nobody to press it.


Member (A)


Member (J)

Vidya

order
copy of order
dated 18-3-12
by Vidya
29-3-2012